

ITEM NO.54

COURT NO.5

SECTION XIV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 25280/2019

(Arising out of impugned final judgment and order dated 27-09-2019 in WPCP No. 2/2018 passed by the High Court Of Tripura At Agarthala)

THE STATE OF TRIPURA

Petitioner(s)

VERSUS

SUBHAS BHATTACHARJEE & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.162423/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.166398/2019-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

Diary No(s). 38604/2019 (XIV)

(FOR ADMISSION and I.R. and IA No.166233/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.166231/2019-PERMISSION TO FILE PETITION (SLP) and IA No.166232/2019-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 08-11-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN

HON'BLE MR. JUSTICE S. RAVINDRA BHAT

For Petitioner(s) Mr. Siddharth Bhatnagar, Sr. Adv.
Mr. Nachiketa Joshi, AOR
Mr. Aniket Seth, Adv.
Sucheta Joshi, Adv.
Himadri Haksar, Adv.
Mr. Aditya Sidhra, Adv.

Mr. Vikramjit Banerjee, ASG
Ms. Madhavi Diwan, ASG
Mr. Shubhendu Anand, Adv.
Mr. Vaibhav Chadha, Adv.
Mr. Ayush Anand, Adv.
Mr. Sudhakar Kulwant, Adv.
Mr. Shuvodeep Roy, AOR
Mr. Kabir Shankar Bose, Adv.
Mr. S. Das, Adv.

For Respondent(s) M/s. Karanjawala & Co., AOR

UPON hearing the counsel the Court made the following
O R D E R

Permission to file Special Leave Petition (D. No. 38604/2019)
is granted.

Leave granted.

By way of an interim order, we direct that in the meantime, if any slaughter of animals is done for the purposes involved in these petitions, it shall be done in an area which is set up in accordance with law. The Municipal Authority shall ensure such compliance. The Animal Welfare Board of India and Mrs. Gauri Maulekhi may be heard on the setting up of such area.

Tag with C.A. Nos. 5195-5197/2017.

(R. NATARAJAN)
COURT MASTER (SH)

(NISHA TRIPATHI)
BRANCH OFFICER